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CENTRAL ADMINISTRATIVE TRIBUNAL, JABALPUR BENCH, JABALPUR

Original Application No. 280 of 2004

Jabalpur, this the 8th day of April, 2004

Hon'ble Shri M.P. Singh, Vice Chairman
Hon'ble Shri Madan Mohan, Judicial Member

Mohd. Sharif Khan, S/o. Sheikh Saukat Khan,
Ex-Station Porter, Railway Station, Majhiyari,
under the Divisional Railway Manager,
Central Railway, Jabalpur. ... Applicant

(By Advocate - L.N. Namdeo)

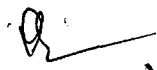
V e r s u s

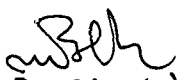
1. The Union of India, through the General Manager, Central Railway, Chhatrapati Shivaji Terminus, Mumbai.
2. The Senior Divisional Operating Manager, Central Railway, Jabalpur.
3. The Divisional Operating Manager, Central Railway, Jabalpur.
4. The Assistant Operating Superintendent, (Goods), Central Railway, Jabalpur. ... Respondents
(By Advocate - Shri M.N. Banerjee, Standing counsel for the Railways)

O R D E R (Oral)

By M.P. Singh, Vice Chairman -

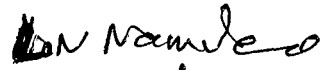
The learned counsel for the applicant seeks permission to withdraw this Original Application. Permission is granted. The Original Application is dismissed as withdrawn with liberty to the applicant to agitate his grievances, if he so advised.


(Madan Mohan)
Judicial Member


(M.P. Singh)
Vice Chairman

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पुस्तक सं जो/व्या.....जबलपुर, दि.....
परिचयिका का विवरण -
(1) सचिव, उच्च न्यायालय, जबलपुर
(2) आलेख सं/पं/जी/एडके कार्यालय
(3) प्रत्यक्षी सं/पं/जी/एडके कार्यालय
(4)
मुद्रांकन सं/पं/जी/एड


L.N. Namdeo
Adver.

Filed
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21.4.04

